

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

WEDNESDAY, THE FOURTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WP(PIL). NO: 52 OF 2024

Between:

Venkannagari Laxminarsimha Reddy, S/o: Venkannagari Ramakrishna Reddy, Aged about. 57 years, Occ. Government Employee, R/o. H.No.5-94, Manoharabad Mandal, Kondapur village, Medak District.

...PETITIONER

AND

1. The State of Telangana, Rep. by its Principal Secretary, Revenue Department, Secretariat Buildings, Hyderabad.
2. The Chief Commissioner of Land Administration, Nampally, State of Telangana, Hyderabad.
3. The District Collector, Medak District,
4. The Revenue Divisional Officer, Thoopran Division, Medak District,
5. The Tahsildar, Manoharabad Mandal, Medak District.
6. The Inspector of Survey (FAC), District Survey and Land Records, Medak District.
7. The Assistant Director, Survey and Land Records, Medak at Sangareddy District.
8. Anupama Pratap, W/o.Surya Deep Pratap, Aged about 60 years, Occ. Housewife, R/o. H.No.23-1-54/2, Charminar East, Hyderabad.
9. Abhay Chandrakanth Shah, S/o: Chandrakanth, Aged about 49 years, Occ. Business, R/o. 3-4-131, Flat No.3-C, Legend Magestic Apartments, Hyderabad, Telangana- 500027.
10. Surana Vinod Kumar, S/o: Dharam Chand Surana, Aged about 57 years, Occ. Business, R/o. 484, 503, 505, Sadar Bazar, Macha Bolaram, Alwal, Medchal-Malkajigiri, Telangana-500010.
11. Coney Vedha Prakash Reddy, S/o Goney Jagab Mohan Reddy, Aged about 28 years, Occ. Business, R/o. 2-2-74, Gopak Nagar, Macha Bolaram, Alwal, Medchal-Malkajigiri, Telangana-500010.

12. Mohammad irshad, S/o: Mohammad Bikku Miyya, Aged about 33 years, Occ. Business, R/o. 4-14/1, Pamulaparathi, Pamulaparathi, Markook, Siddipet, Telangana-502279.
13. Veilivela Ramakrishna, S/o: Vellivela Venkaiah, Aged about 39 years, Occ. Farmer, R/o. 3-45/2, Near Hanuman Temple, Manoharabad, Medak, Telangana-502336,
14. Nimma Akash Reddy, S/o: Nimma Ram Bhóopal Reddy, Aged about 27 years, Occ. Business, R/o. 9-3-33, Mohin Pura, Siddipet, Siddipet District, Telangana-502103
15. Chetti Venkatesham, S/o: Chetti Balaraju, Aged about 47 years, Occ. Business, R/o. 2-6, Kothur, Kokonda, Kothur, Mulug, Siddipet, Telangana-502336.
16. Mandapati Venkat Ganesh Varma, S/o: Mandapati Rama Raju, Aged about 43 years, Occ. Business, R/o. 5-21/2, Kallakal, Mohoharabad, Medak, Telangana-502336.
17. Madduri Mallesh Goud, S/o Yadagiri Goud, Aged about 42 years, Occ. Business, R/o. 1-53/28, Kallakal, Manoharabad, Medak, Telangana-502336.
18. Vijay Sagar, S/o Vidya Sagar, Aged about 74 years, Occ. Not known, 106, Gowra Tulip, Gaffor Nagar, Image Hospital, Madhapur, Shaikpet, Hyderabad-500081.
19. Anand Sagar, S/o Narender Prasad, Aged about 77 years, Occ. Business, R/o. 8-2-293/82/BH, Plot No.14, Road No.78, Shaikpet, Jublihill, Hyderabad-500033,
20. Ritha Devi Sagar, W/o. Vijay Sagar, Aged about 67 years, Occ. House Wife, R/o. 106 Gowra Tulips, Madhapur, Shaikpet, Hyderabad, Telangana-500081.
21. Rita Sagar, W/o Anand Sagar, Aged about 66 years, Occ. House Wife, R/o. 8-2-293/82/BH, Plot No.14, Road No.78, Shaikpet, Jublihill, Hyderabad, Telangana, 500033.
22. Renu Rani, W/o Deep Sagar, Aged about 60 years, Occ. House Wife, R/o. 106, Gowra Tulps, Gaffar Nafgar, Madhapur, Shaikpet, Hyderabad, Telangana-500081.

...RESPONDENTS

to issue an order or direction more particularly one in the nature of Writ of MANDAMUS, declare the action of the respondents in not taking action on the representations dated 19.08.2024 submitted by the petitioner along with villagers with regard to Government Khariju Khatha land pertains to Sy.No.144 admeasuring to the extent of Ac.11-37 gts situated at Kondapur Village, Manoharabad Mandal of Medak District which was wrongly recorded as Patta Land in favor of private person in revenue records and allowing them to register the same in the name of private persons as being arbitrary, unjust, and illegal and in violation of settled principles and consequently direct the respondents to restore

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the entries in revenue records pertains to Sy.No.144 admeasuring to the extent of Ac.11-37 gts situated at Kondapur Village, Manoharabad Mandal of Medak District as Government Khariju Khatha land by removing the name of the unofficial respondents and others from the revenue record in accordance with rules.

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to dispose of the representation 19.08.2024 forthwith till then not to allow the private persons to construct compound wall in Sy.No.144 admeasuring to the extent of Ac.11-37 gts situated at Kondapur Village, Manoharabad Mandal of Meddk District.

Counsel for the Petitioner: SRI NAYAKAWADI RAMESH

**Counsel for the Respondent Nos.1 to 7: SRI MURALIDHAR REDDY KATRAM,
GP FOR REVENUE**

Counsel for the Respondent Nos.8 to 22:-----

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION (PIL) No.52 of 2024

ORDER: (Per the Hon'ble the Chief Justice Alok Aradhe)

Mr. Nayakawadi Ramesh, learned counsel for the petitioner.

Mr. Muralidhar Reddy Katram, learned Government Pleader for Revenue for the respondents No.1 to 7.

2. Learned counsel for the petitioner seeks leave of this Court to withdraw the writ petition with the liberty to the petitioner to file a representative suit under the provisions of the Code of Civil Procedure, 1908.

3. Accordingly, the writ petition is dismissed as withdrawn with the liberty as aforesaid. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

**SD/-T. JAYASREE
ASSISTANT REGISTRAR**

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SECTION OFFICER

To,

1. One CC to Sri Nayakawadi Ramesh, Advocate [OPUC]
2. Two CCs to GP for Revenue, High Court for the State of Telangana, at Hyderabad [OUT]
3. Two CD Copies

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BS





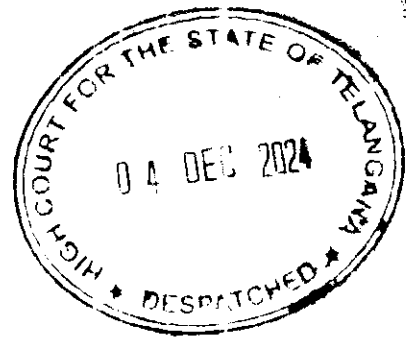
HIGH COURT

CC TODAY

DATED:04/12/2024

ORDER

WP(PIL).No.52 of 2024



DISMISSING THE WRIT PETITION AS WITHDRAWN
WITHOUT COSTS.

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~~REMA~~
~~04/12/2024~~